

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.03.2021

**ORDER NO. 26 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 102 of 2020 for **CESTAT, Chandigarh** for **26.03.2021** at **2:30 p.m.** as follows:

PERIOD	CORAM	WORK(S) ASSIGNED
26.03.2021 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion matter:-  C/60758-60759/2019  Rajvinder Singh Bath & Gursam International vs. CC, Ludhiana

Note:-

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
**(Bineesh Kumar K. S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/P.A. to Registrar/Dy. Registrar, CESTAT, New Delhi and Chandigarh/Bar Association, Chandigarh/O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar